NATIONAL COMPANY LAW APPELLATE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) No. 232 of 2020

IN THE MATTER OF:

UCO Bank ...Appellant

Versus

SREI Equipment Finance Ltd. & Anr.

...Respondents

Present: -

For Appellant: Mr. C.A. Sundaram, Sr. Advocate with Mr. Partha Sil,

Mr. Tavish B Parsad and Mr. P.C. Ghose, Advocates.

For Respondents: Mr. AS Chandhiok, Sr. Advocate with Mr. Abhijit Sinha,

Mr. Dipen Chatterjee, Mr. Rusha Mitra, Mr. Pulak Bagchi, Mr. Anjan Chakraborty, and Mr. Saptarshi

Mandal, Advocates for R-1.

Mr. Kumar Anurag Singh, Advocate for R-2.

Ms. Priya Agarwal and Ms. Sweta kakkad, Advocates.

ORDER (Virtual Mode)

19.04.2021 As the regular Bench is not available, list the Appeal 'For

Hearing' on 11th May, 2021 at 2:00 PM.

[Justice Anant Bijay Singh]
Member (Judicial)

[V.P. Singh] Member (Technical)